

Statement of Immovable Property Return for the year ending 2016 (as on 31.12.2016)

Name of Officer: Yashovardhan Azad

Designation: Central Information Commissioner

Date of Birth: 12.03.1954

Ministry/Department/Office: Central Information Commission

Present Pay: Rs. 90000/-

Name of District, sub-division, taluk, and village in which property is situated	Name and details of property – housing lands and other buildings	Cost of construction/Acquirement including land in case of house and year when purchased	*Present Value	If not in own state in whose name held and his/her relationship to the Government Servant	How acquired – whether by purchase, lease, mortgage, inheritance gift or otherwise, with date-of-acquisition and name with details of persons from whom acquired.	Annual income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Flat No. 112, Plot No. 76, I.P. Extension, Patparganj (Mandawali) Delhi-110092	3 bedroom flat in Mithila Cooperative Group Housing Society, Floor Area 1365 sq.ft.	Purchased in 1991 at the cost of Rs. 2,93,000/-	Not known	Own name	Purchased	Rs. 1,20,000/-	Acquisition after due intimation and direction of the Government and loan from GPF
Agriculture Land at Village Chandanpura, Tehsil Huzur, Dist. Bhopal	Total land 44,436 sq.ft. at Village Chandanpura, Tehsil Huzur, Dist. Bhopal	Purchased in April 2006 at the cost of Rs. 1,40,000/-	Not known	Own name	Purchased	Nil	Two cheques for Rs. 70,000/- each from personal bank accounts
Plot No. 13, Vill. Prempura, Tehsil Huzur, Dist. Bhopal	Total Land 10,000 sq.ft. at Vill. Prempura, Tehsil Huzur, Dist. Bhopal	Purchased in 2007 at the cost of Rs. 9,00,000/-	Not known	Own name	Purchased	Nil	Land in AIS Officers Housing Cooperative Bhopal, purchased in 2007 as a